

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:5948
ANSWERED ON:08.09.2011
CHEMICAL ACCIDENT LEAKAGES
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether there have been several cases of serious chemical accidents/ leakages affecting the local population from different commercial units in the country including Tamil Nadu and Gujarat;
- (b) if so, the details of such accidents reported during each of the last three years and the current year, State-wise;
- (c) whether any action has been taken against the erring companies for such accidents/ leakages;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government to check such accidents/ leakages in future?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION
AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a)& (b): As per the information provided by the State Labour Departments, the details of cases are given below:-

S.No State No. of chemical accidents/leakages

	2008	2009	2010	2011 (up to June)
1 Andhra Pradesh	3	3	1	Nil
2 Chandigarh	Nil	4	Nil	Nil
3 Gujarat	2	2	10	3
4 Haryana	Nil	1	Nil	Nil
5 Karnataka	Nil	1	2	Nil
6 Kerala	6	4	Nil	Nil
7 Madhya Pradesh	Nil	1	1	1
8 Maharashtra	9	5	8	2
9 Orissa	Nil	Nil	2	2
10 Rajasthan	Nil	2	Nil	2
11 Tamil Nadu	Nil	Nil	2	1
12 Uttarakhand	Nil	2	Nil	Nil
13 Uttar Pradesh	2	2	2	1
14 West Bengal	Nil	2	1	1

(c) to (e): The registered factories are inspected periodically by the State Labour Departments and prosecutions are taken up against those managements of factories in which violations of the provisions of the Factories Act, 1948 and other allied legislations are found. The Factories Department is vested with the responsibility of implementation of the Factories Act, 1948 and Rules made there under and is responsible for implementation of the provisions of the Manufacture, Storage and Import of Hazardous Chemicals Rules, 1989 in respect of industrial installation and isolated storages covered under the Factories Act. The Departments also conduct workshops, training programmes for workers, organize safety awareness campaigns, special safety drives, mock drills of on-site emergency plan etc to promote safety awareness for the workers and environmental protection in the registered factories.